

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.3003 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Lakhan Chandra Roy, Advocate  
For the State : None

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**Order No.02**

**Date: 09.09.2020**

This case is taken up through video conferencing.

Call for the case diary from the concerned court below as well as criminal antecedent report of the petitioner.

Put up this case under appropriate heading after three weeks.

*Sanjay/*

**(Rajesh Shankar, J.)**